

THE HIGH COURT OF MEGHALAYA
SHILLONG

RESULTS FOR THE POST OF LAW CLERKS-CUM-LEGAL RESEARCH
ASSISTANTS

No. HCM. II/85/2016/3479

Dated, Shillong the 16th September 2016

On the basis of the Personal Interview held on 10.09.2016, 11.09.2016 and 12.09.2016 for the post of Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya, the following candidates have been selected: -

1. Miss. Sarungbam Mangaleibi Devi;
2. Miss. Meghali Talukdar;
3. Mr. Boduve Peter Resu;
4. Miss. Bobita Lama.

The above candidates are directed to report to the office of the Registrar General of the High Court of Meghalaya on or before 30.09.2016.

By order,


REGISTRAR

Memo No. HCM. II/85/2016/3479A

Dated, Shillong the 16th September 2016

Copy for information to: -

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar -cum-OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. The Treasury Officer, South Treasury, Shillong.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
11. Notice Board.
12. Office File.


REGISTRAR